

File No.GA-25/10/2024-Gr.Admin-FSSAI
Food Safety and Standards Authority of India
(Statutory body established under Food Safety and Standards Act 2006)
(General Administration Division)
FDA Bhawan, Kotla Road, New Delhi- 110002

Date:09.05.2025

CORRIGENDUM

Subject: Corrigendum to GeM Bid No. GEM/2025/B/6031258 for Procurement of Laboratory Furniture and Fixtures, including Shifting of Laboratory Furniture at National Food Laboratory, Kolkata, FSSAI.

With reference to the Pre-bid Meeting held on 25.03.2025 concerning GeM Bid No. GEM/2025/B/6031258, the following amendments have been made to the Request for Proposal (RFP) based on the clarifications sought by prospective bidders and the discussions held during the said meeting:

1.Amendments to RFP Clauses:

Sl.No	Bid reference	Particulars / Existing Terms	Modified as
1.	Spot Extractor Page 25	Spot Extractor Make	Fumex/ Alsident or equivalent
2.	Furniture details	Form/type of furniture	Storage/Plinth base laboratory furniture
3.	Additional Material/Damage material for shifting and installation of existing lab furniture & fume hood.	Shifting of existing furniture	The supplier is responsible for providing any extra materials or damage-related items necessary for the relocation and installation of the current laboratory furniture and fume hood. This includes upgrading the fume hood blower as needed for the transfer of the fume hood in the ground floor annex C.
4.	Civil, Plumbing and electrical works	Civil, Plumbing and electrical works	All civil, plumbing and electrical work under the scope of supplier. Creating spaces for ducting pipes, drilling openings in walls for ducting, constructing platforms for blower placement, and preparing electrical provisions for tables positioned in the centre of laboratories, where the flooring will need to be cut and make necessary repairs after completion of work, under the scope of supplier.
5.	Page. no. 21, pt. 6	All metal components are to be treated using a 7-tank pre-treatment/galvanization process, and powder coated with an excess of 45 microns poly epoxy powder-coating.	All metal components are to be treated using a 7-tank pre-treatment/galvanization process, and Powder coated at least 60-80-micron poly epoxy powder-coating.
6.	Fume Hood Page. no. 21, pt. 3-	All Metal parts must be powder-coated with epoxy polyester mixture (>40 microns) to prevent rust and stain	All Metal parts must be powder-coated with epoxy polyester mixture (60-80 microns) to prevent rust and stain.
7.	Page no. 23, pt. 19-	Ducting - Rigid Ducting of PP (Polypropylene) + FRP (Fibre	Ducting - Comprising rigid ducting made of PP (Polypropylene) with a thickness of 3+3

		Reinforced Polyester) and flexible ducting with flanges, bends, damper transitions, clamps etc. Flexible joint should be provided in the ducting in order to avoid transmitting the blower vibrations to the hood. A weather proof rain cowl is provided at the outlet of blower.	mm till 500 mm and 4+4 mm for above 500mm, reinforced with FRP (Fibre Reinforced Polyester), along with flexible ducting featuring flanges, bends, dampers, transitions, clamps, and other necessary fittings. A flexible joint must be incorporated to prevent the transmission of blower vibrations to the hood. Additionally, a weatherproof rain cowl is to be provided at the outlet of blower.
8.	Page. no. 23, pt. 20	Base Cabinets Fume hoods are designed to rest on a bench (high base stand, pedestal or a cabinet) which is a complete rigid steel structures of steel used in its construction should be 0.8 mm GI for apparatus storages. An FRV Mould should be inserted inside the cabinet wherever acid storages are required (as per BOQ requirement).	Base Cabinets Fume hoods are designed to rest on a bench (high base stand, pedestal or a cabinet) which is a complete rigid steel structures of steel used in its construction should be 1 mm GI for apparatus storages. An FRV Mould should be inserted inside the cabinet wherever acid storages are required (as per BOQ requirement).
9.	As per page. no. 21, pt. 13-	The proposed product should be listed on SEFA's Website under the respective category for SEFA 8M. also the product should be certified as per EN14727 by 3 rd Party NABL Approved Labs	The proposed product should be listed on SEFA's Website under the respective category for SEFA 8M. Also, the product should be certified as per EN14727 and for EN 13150 by 3 rd Party NABL Approved Labs.
10.	a) Fume hood, Page 21, Point No:5	Manufacturer should have Green Guard (By UL), Green Pro, GRIHA, Indoor Advantage certification along with products certifications including AIOTA, INDIAN DESIGN MARK, BIFMA level 2 conforms to ANSI/BIFMA e3- 2014e Furniture Sustainability Standard issued by BIFMA.	Clause withdrawn
	b) Lab Stool, page 24, Point No:9	Manufacturer should have Green Guard (By UL), Green Pro, GRIHA, Indoor Advantage certification along with products certifications including AIOTA, INDIAN DESIGN MARK, BIFMA level 2 conforms to ANSI/BIFMA e3-2014e Furniture Sustainability Standard issued by BIFMA.	
	c) Laboratory Table for Equipments, Page 21, Point No.8	Third Party Test reports from an ISO 17025:2008 accredited certifying body should also be submitted for resistance to Gram-negative & Gram-positive Bacterial & Fungal growth (Staphylococcus Sp. & Pseudomonas Sp.)	
	d) Fume hood, Page 21, Point No:4	The product should have the following certificates: IAQ Gold (by SCS Global), Green Pro. Product should have in-house certificates.	
	e) page. no. 21, pt. 8	Third Party Test reports from an ISO 17025:2017 accredited certifying body should also be submitted for resistance to Gram-	

		negative and Gram positive Bacterial and Fungal Growth (Staphylococcus Sp. & Pseudomonas Sp.)	
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*Note: The Detailed design of furniture is attached.

2.Extension of Bid Submission Date:

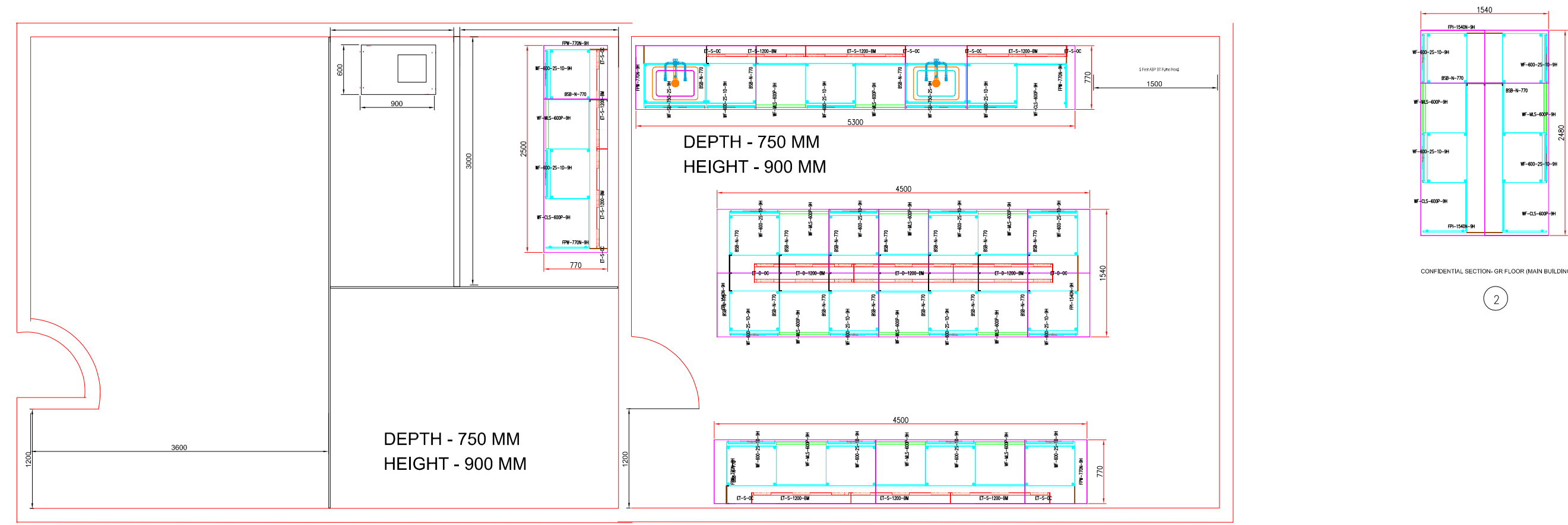
The last date for submission of bids has been extended to **22.05.2025 at 16:00 hours**.

3. Other Terms and Conditions:

All other terms and conditions of the bid document remain unchanged.

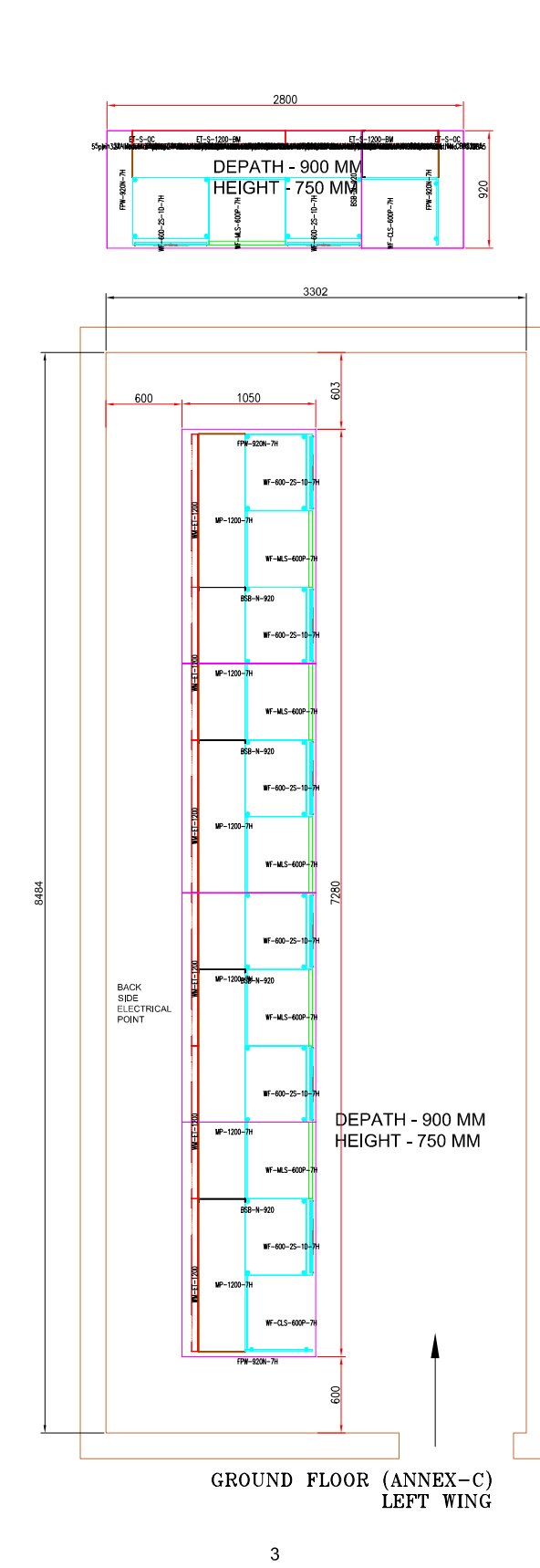
Pankaj Azad
Deputy Director, GA-CPU



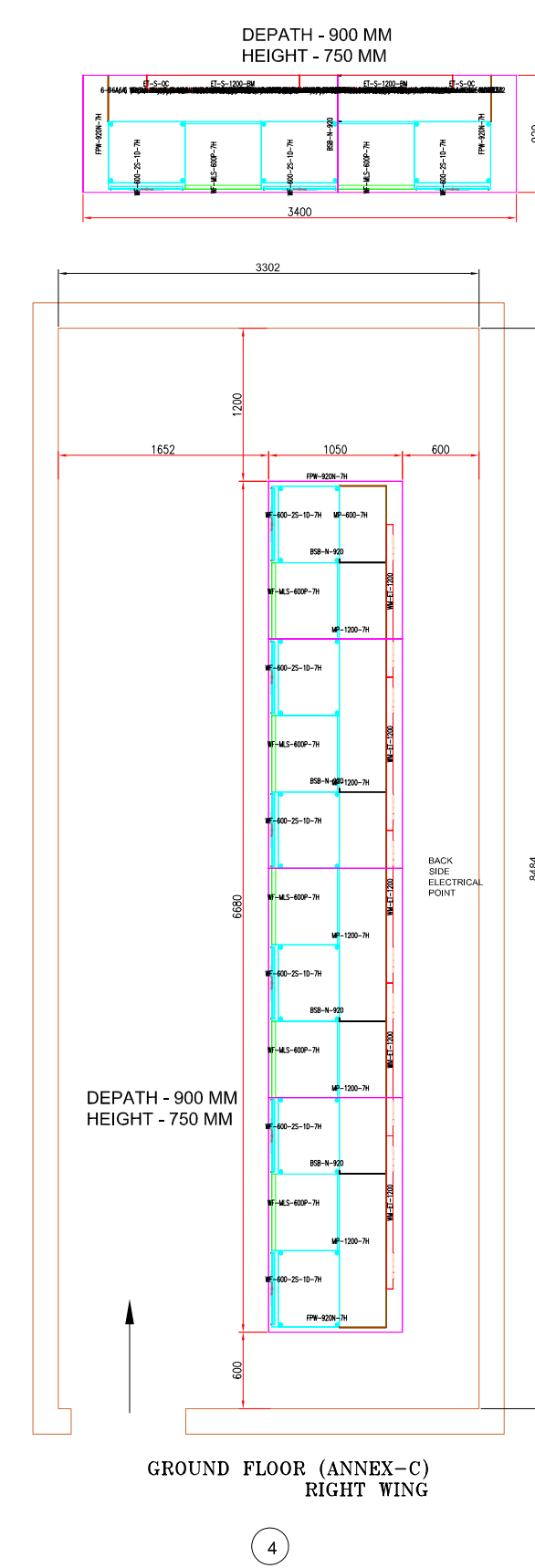


MITRA BLOCK - LAB

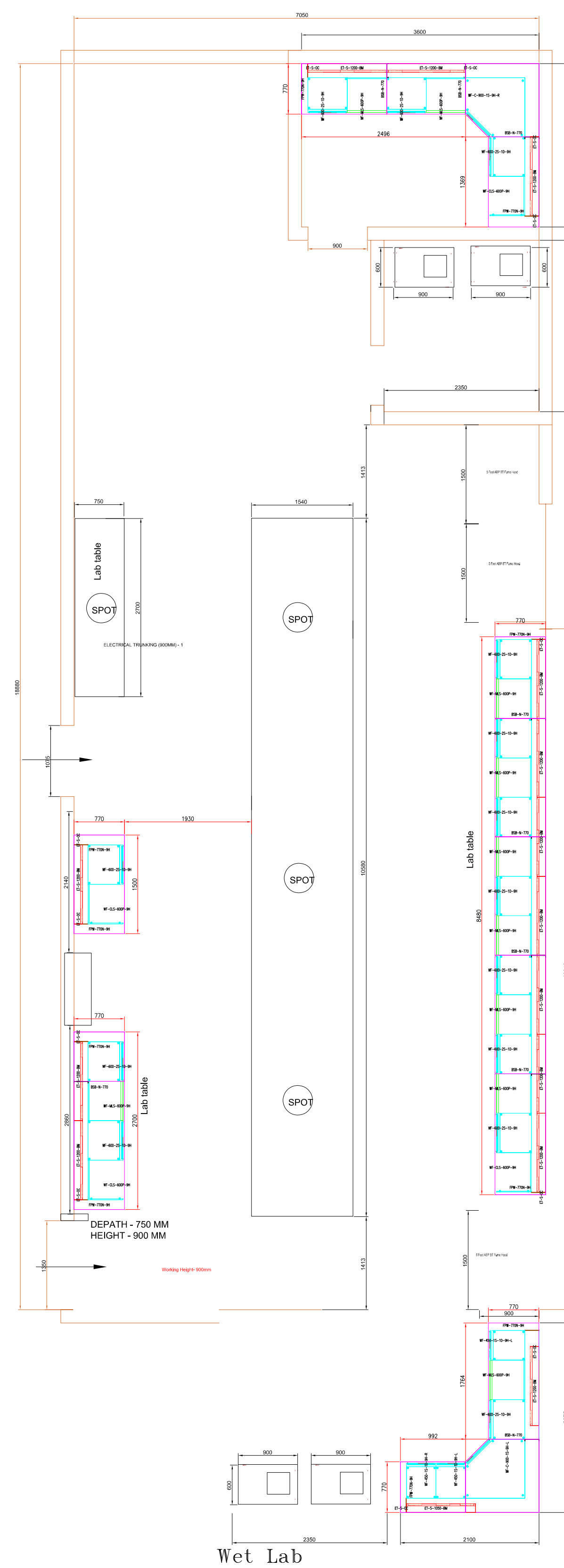
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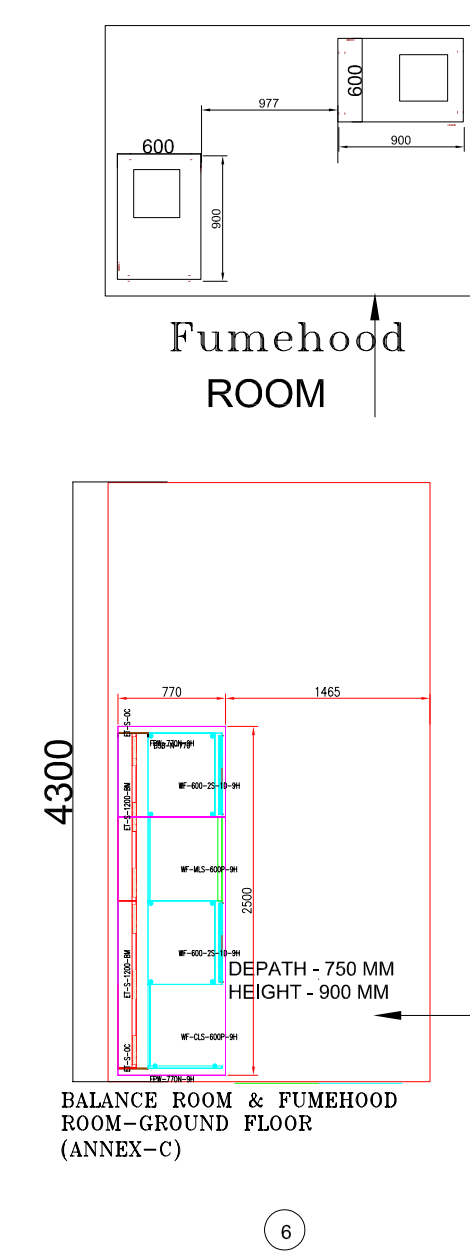


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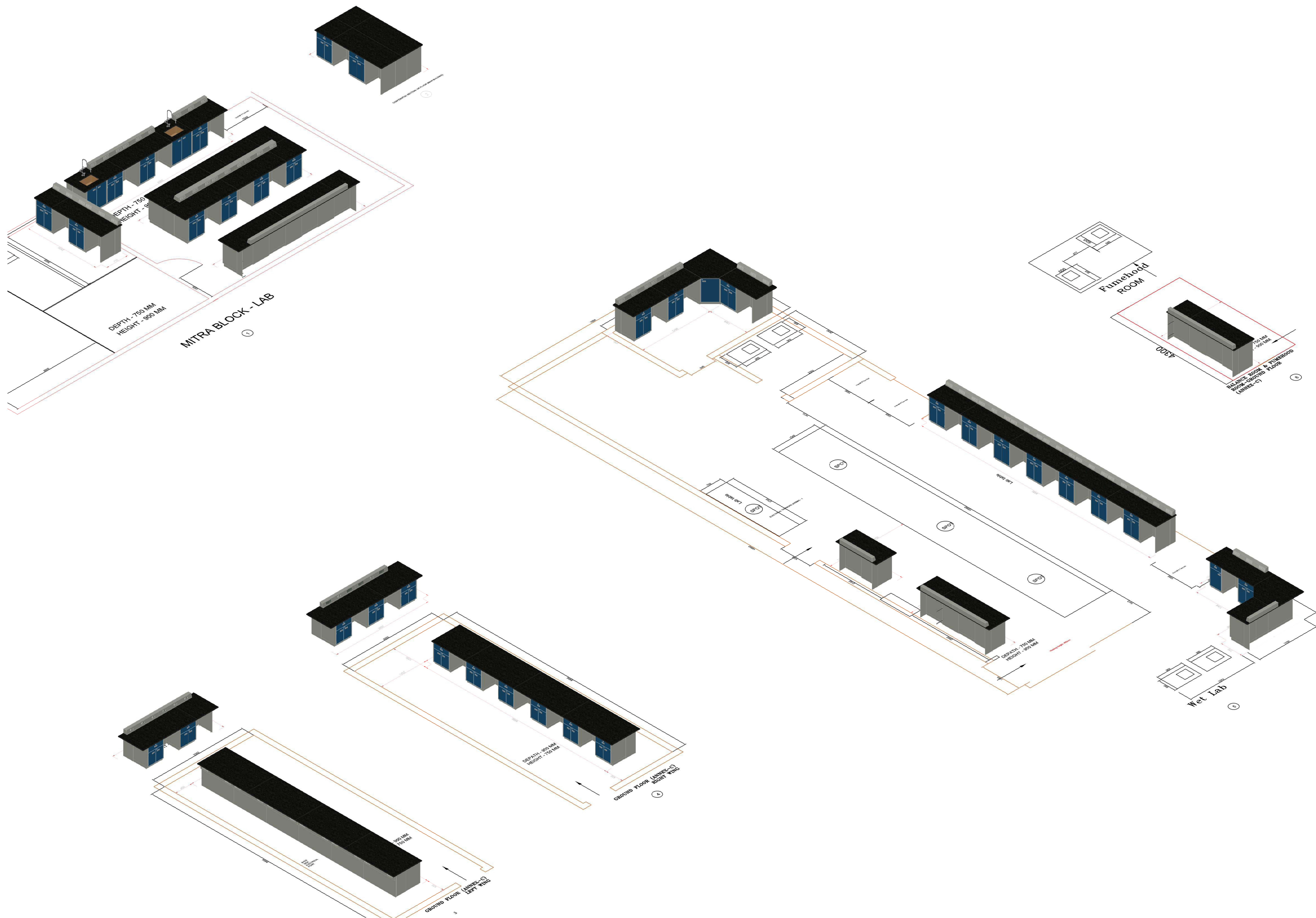


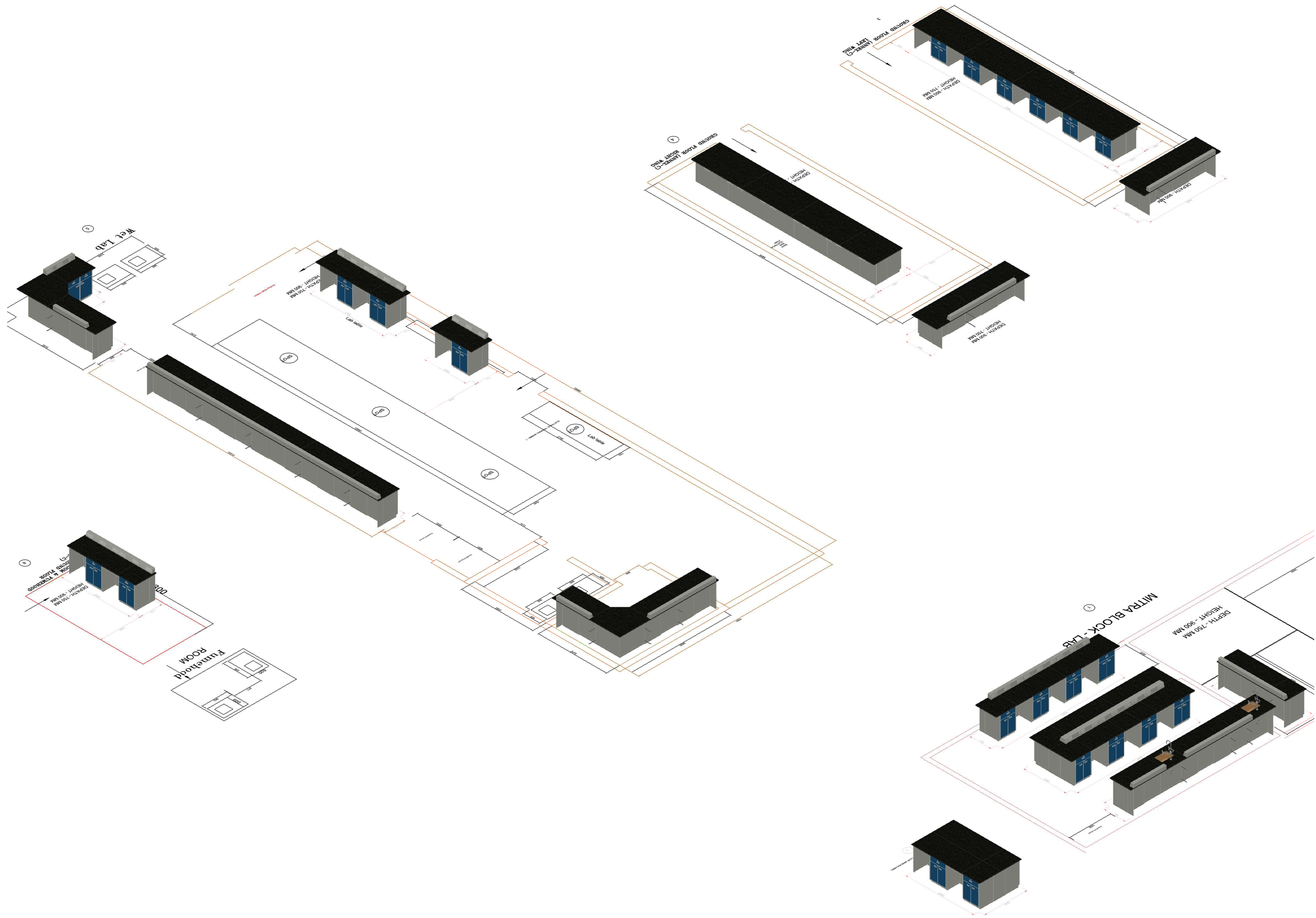
Wet Lab

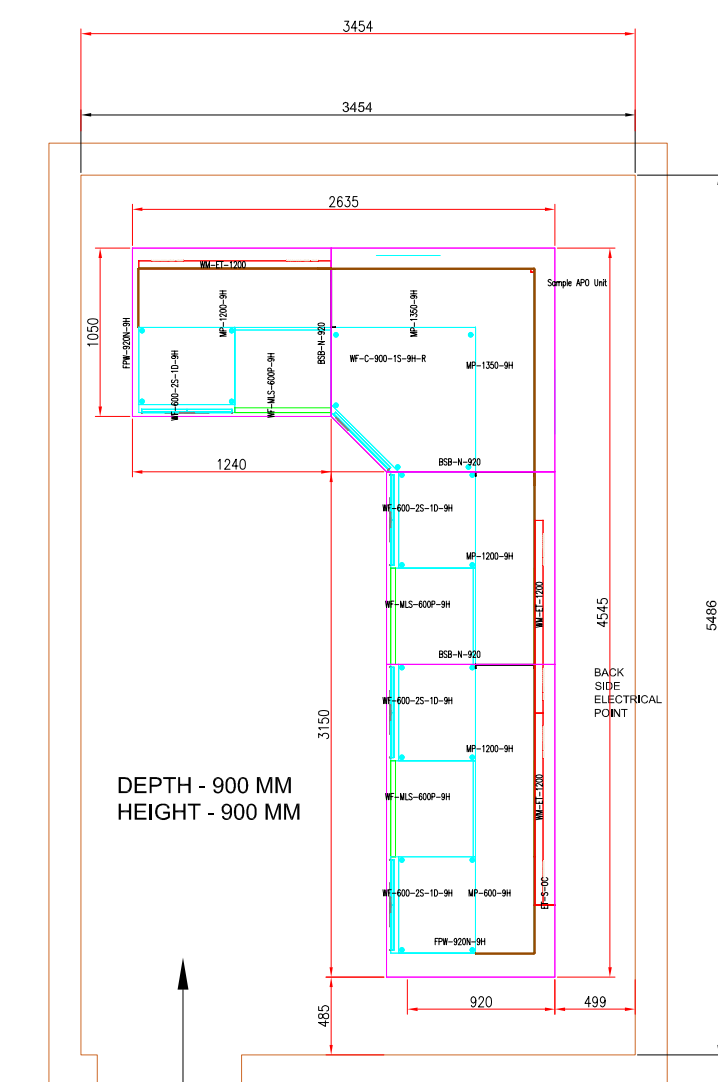
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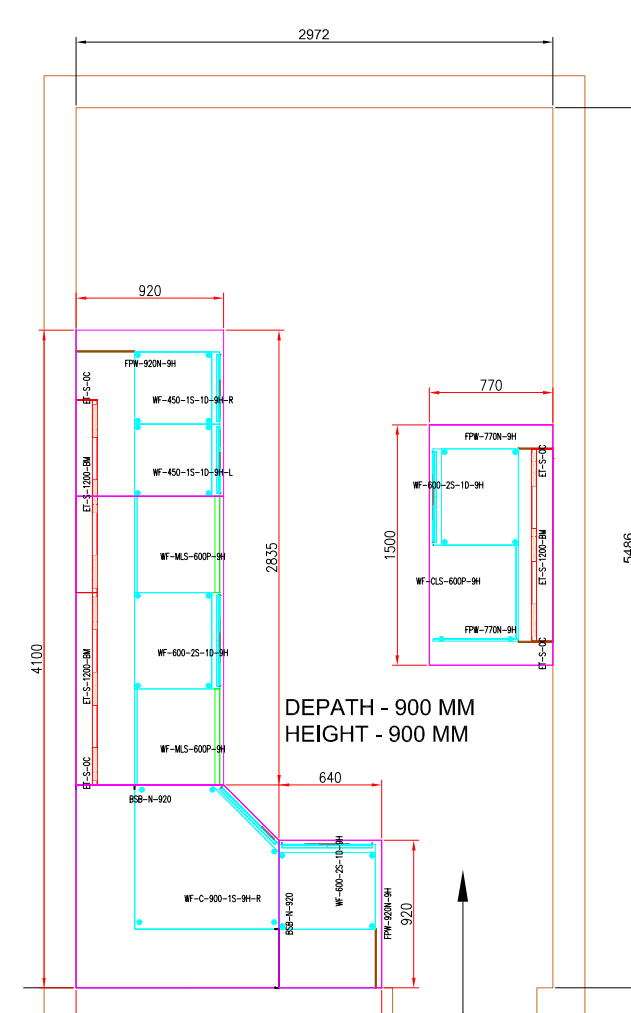






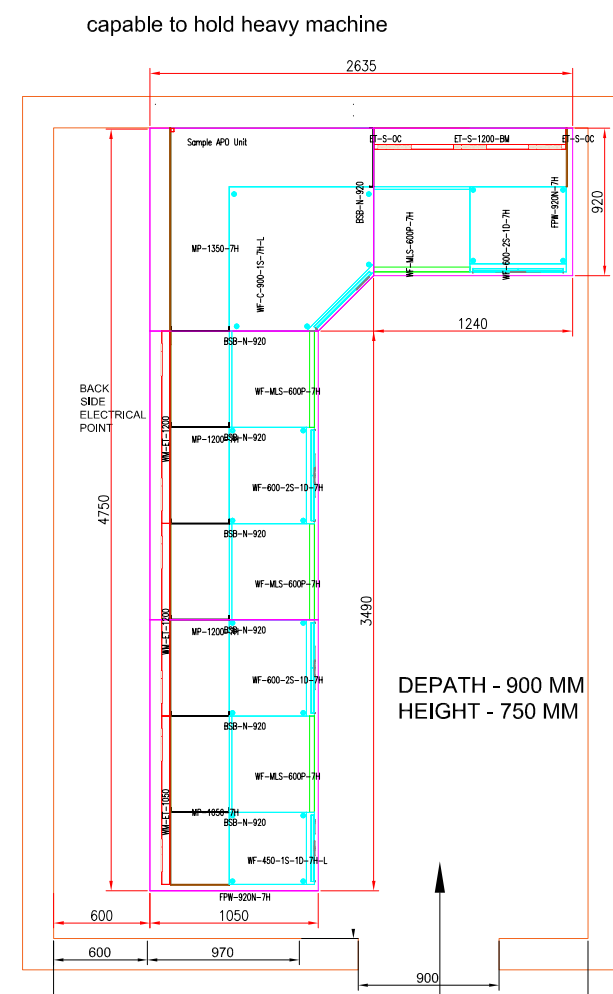
GC ROOM (1ST FLOOR-ANNEX C)

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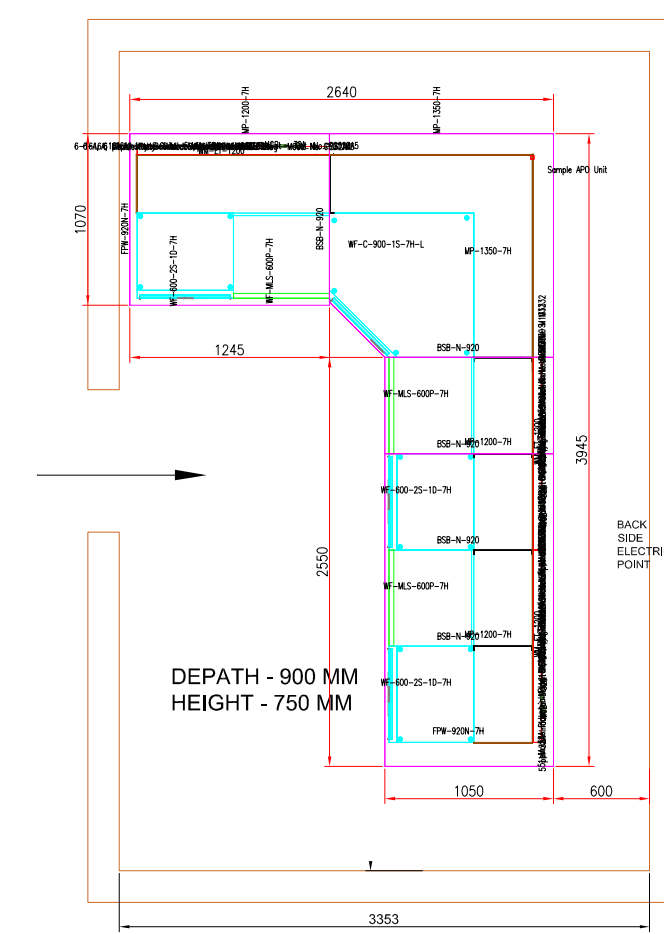
SAMPLE EXTRACTION ROOM - 1ST FLOOR - ANNEX -C

GAZETTE SHALL BE STAMP FROM THE SIDE SIDE WALL, HENCE DRAWN TO BE TO CLAY WHERE PILLER DEPTHT



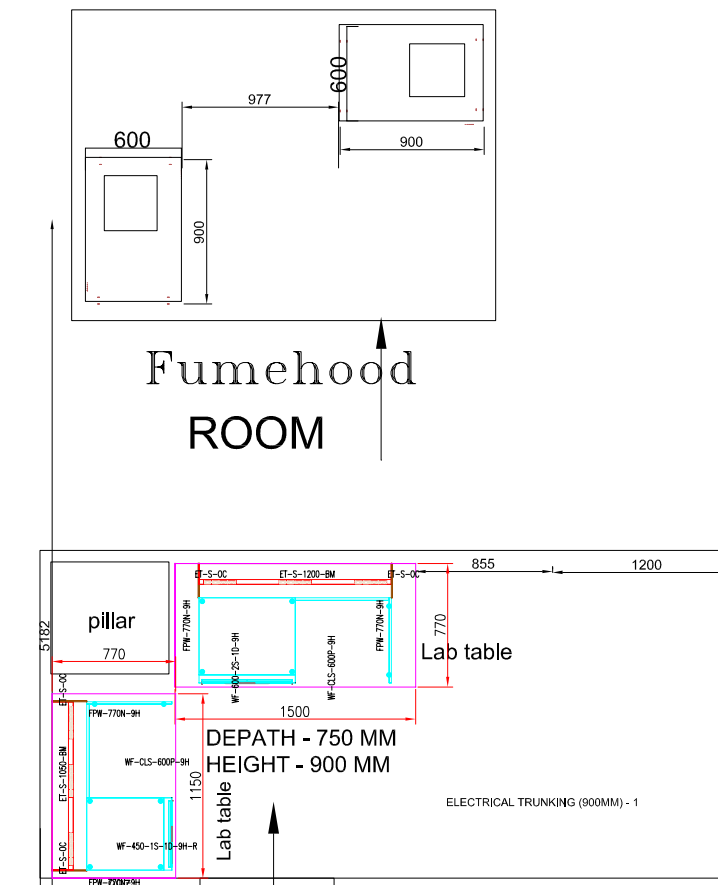
ICP-MS - 1ST FLOOR, (ANNEX-C)

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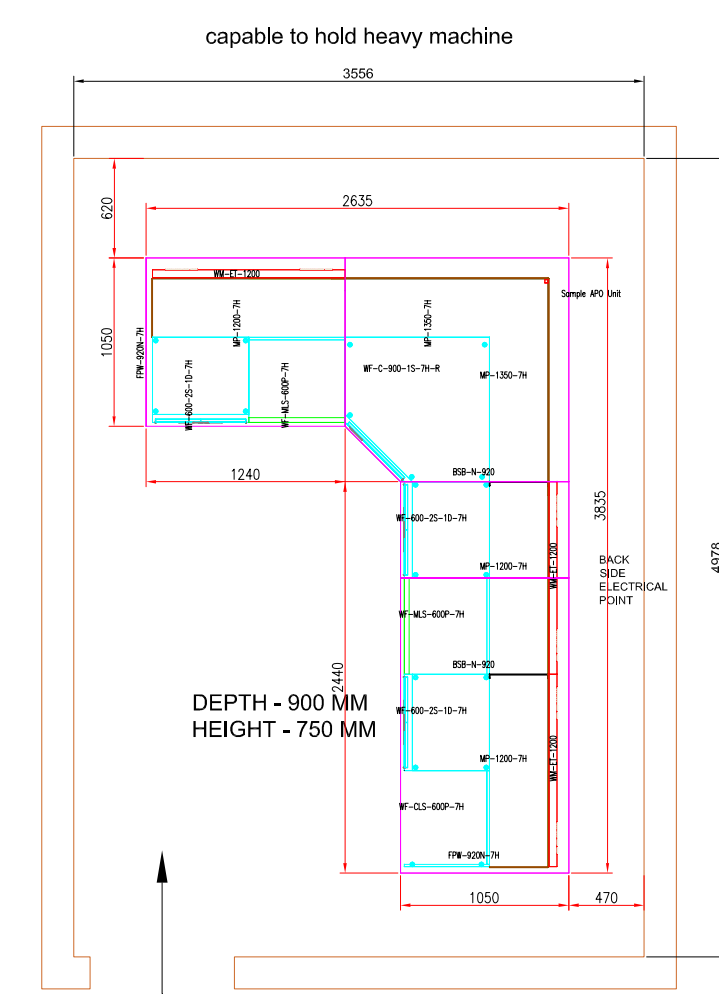
AAS ROOM-1ST FLOOR, ANNEX-C

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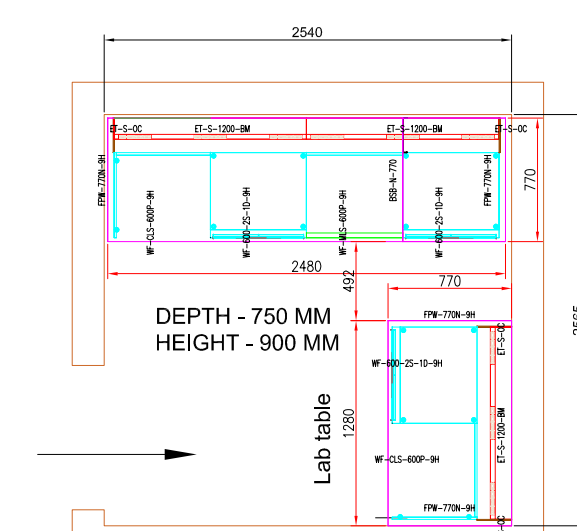
BALANCE ROOM & FUMEHOOD ROOM-1ST FLOOR (ANNEX-C)

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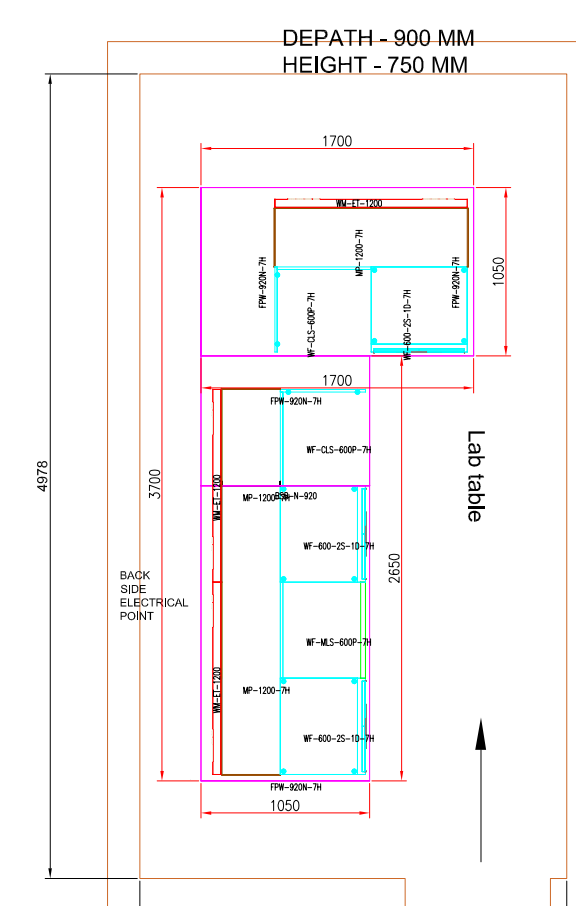
LCMSMS ROOM - 3RD FLOOR (ANNEX-C)

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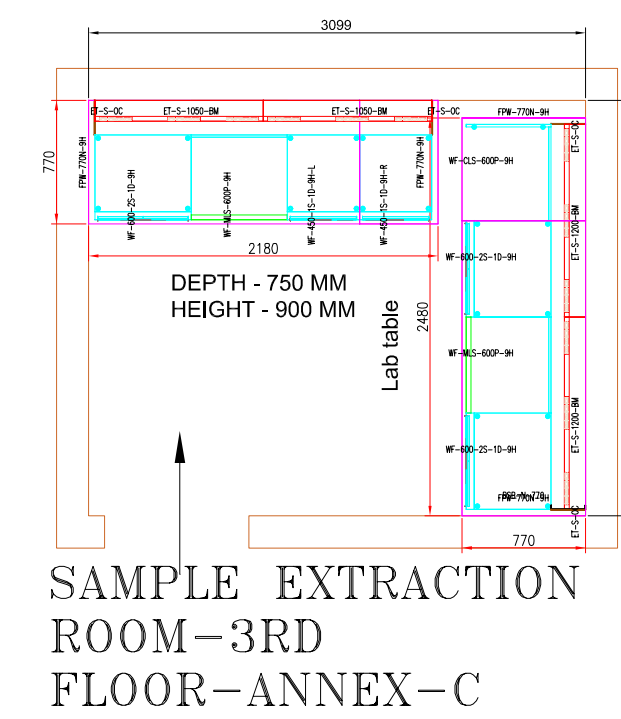
JD-ROOM- 3RD FLOOR (ANNEX-C)

13



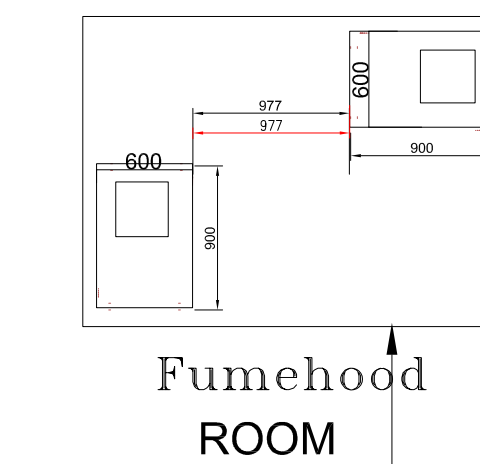
GC-MSMS ROOM-ANNEX-C, 3RD FLOOR

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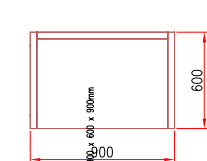
SAMPLE EXTRACTION ROOM-3RD FLOOR-ANNEX-C

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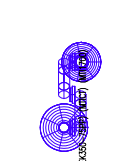


BALANCE ROOM & FUMEHOOD ROOM-3RD FLOOR (ANNEX-C)

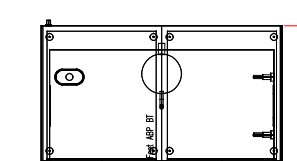
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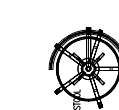
31. Balance Table 11 Qty



32. Spk Extractor 17 Qty



33. Fume Hood 4 Qty



34. Shed 20 Qty

